

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2010

Dated: 13th April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Shri Rama Shankar Awasthi &
Ors.**

..... Appellant (s)

Versus

U.P.E.R.C. & Ors.

..... Respondent (s)

Counsel for the Appellant (s)

:Mr. Anand K. Ganesan
Ms. Sneha Vnkataramani

Counsel for the Respondent (s)

:Mr. Kunal Verma and
Mr. Ashok Kumar Singh for R-1
Mr. Prag Tripathi, ASG with
Mr. Daleep Kumar Dhayani
Mr Pradeep Misra for R 2 to 7.

ORDER

Heard learned Sr. Counsel for the Respondent Nos. 2 to 7. The Appellant is directed to file written submissions on or before 25.4.2011

after serving copy on the other side. The Appellant has filed IA No. 33 of 2011. Learned Sr. Counsel for the Respondent seeks sometime to file reply. He is permitted to do so on or before 04.05.2011.

Post the matter for **hearing 04.5.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT